

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN) : (a) and (b) The details of the ongoing projects under Central Road Fund (CRF) alongwith the estimated costs for the State of U.P. and Haryana are given in the attached statement.

(c) and (d) The allocation is not done on Project-wise basis. However, during the last three years a sum of Rs. 618.00 lakhs and Rs. 380.00 lakhs have been allocated to the State of U.P. and Haryana, respectively. The total expenditure incurred on the above Projects upto March, 1998 is Rs. 1145.61 lakhs in U.P. and Rs. 395.45 lakhs in Haryana, inclusive of State share.

Statement

Sl. No.	Name of work	Sanctioned amount (Rs. in lakhs)
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Name of State U.P.

1.	Construction of Farukhabad bypass.	54.37
2.	Improvement of Azamgarh Varanasi road.	38.00
3.	Construction of Jiyampur Anausi Walidpur Mohamdabad road.	78.30
4.	Widening & Strengthening/improvement of riding quality of existing roads in Amethi project.	1965.90

State of Haryana

1.	Augmentation of laboratory facilities in laboratories in Haryana.	15.74
2.	Estimate for widening & strengthening of Panipat Safidon Jind-Bhiwani-Loharu road S.N. 14 (Sec. Safidon-Jind road KM 43 to 54 & KM 54.50 to 58 in Jind Distt.	87.20
3.	Traffic Engineering Cell in Haryana for the period of 5 years.	50.00
4.	4 laning Yamuna nagar-Chhrauli road from Aggarsain chowk to Buria chowk and Aggarsain chowk to Bilaspur chowk.	80.00
5.	Strengthening of Agroha Adampur road KM 0 to 16.77 in Hissar Distt.	94.61
6.	4-laning of Ratia Budhlada Ratia Fetehabad city portion Ratia in Hissar Distt.	86.73

[English]

Ban on Tree Felling

3491. SHRI TARIQ ANWAR :
SHRIMATI RANEE NARAH :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether Government have imposed a ban on the felling of trees in the Country;

(b) whether the ban has been violated in the several States;

(c) if so, the reasons therefor;

(d) whether the persons arrested have been punished; and

(e) if so, the nature of punishment granted/awarded to such persons ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI) : (a) No, Sir. The forests are worked as per the prescriptions of the working plans approved by the Government. However, in specific areas the felling of trees is regulated by tree preservation Acts promulgated by some of the States.

(b) to (e) Illegal fellings of trees are dealt with by the State Governments under the relevant sections of the Indian Forest Act, 1927 and State Forest Acts and the offenders are punished by the State Government.

Award of Ph.D. Degree

3492. SHRI R. SAMBASIVA RAO : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the basis of awarding a Ph.D. degree;

(b) whether there is a standard principle in this regard for all the Universities in India;

(c) if not, the reasons therefor;

(d) whether the candidates whose results get delayed are being penalised (in terms of increments, seniority, etc.) for no fault of theirs; and

(e) if so, the remedial steps proposed to be taken by the Government in this regard ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) to (e) Ph.D. Degree is awarded for the original research work. The date of completion of Ph.D. is normally the date of passing the viva-voce. However, the Degree is awarded when the convocation is held.

The Universities are autonomous bodies and Government does not interfere in their academic matters.

Appointment in NHAI

3493. SHRI SHANKAR PANNU : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the appointments made till date in National Highways Authority of India, Post-wise;

(b) the number of SCs/STs among them; and

(c) the details of backlog regarding SC/ST Vacancies and the likely time by which it would be cleared ?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN) : (a) and (b) As in the Statement enclosed.

(c) There is a backlog of one SC and two OBC in Group-B posts. NHAI being a new and expanding organisation, backlog for SC/ST/OBC is being filled up from time to time.

Statement

Appointments made post-wise (including SC/ST/OBC) till date in NHAI

Sl. No.	Particulars of Posts	Posts filled up				
		On deputation basis	Direct recruitment basis			
			Gen.	SC	ST	OBC
1	2	3	4	5	6	7
Group A						
1.	General Manager	13	—	—	—	—
2.	Deputy General Manager	16	2@	—	—	—
3.	Manager	27	2	1	1	1
Group B						
1.	Accounts Officer	4	—	—	—	—
2.	Assistant Programmer	—	1	—	—	—
3.	Private Secretaries	2	—	—	—	—
4.	Librarian	—	1	—	—	—
5.	Assistant Manager	3	—	—	—	—
6.	Personal Assistants	11\$	—	—	—	—
7.	Cashier	1	—	—	—	—

1	2	3	4	5	6	7
8.	Caretaker-cum-Store-keeper	1	—	—	—	—

Group C

1.	Receptionist	—	—	—	—	1
2.	Steno Grade 'D'	—	20*	9*	1	5*
3.	Draftsman	—	2	2	—	2
4.	Staff Car Driver	—	1	2	—	—

Group D

1.	Jamadar	1	—	—	—	—
2.	Peon	—	3	1	1	1
3.	Watchman	2	—	—	—	—

@ Includes one officer who was initially appointed as Manager in 1989 and subsequently promoted as Deputy General Manager in 1995.

\$ Includes 7 Personal Assistants initially selected on deputation and later on absorbed on their own request.

* Includes those who resigned after appointment i.e. General-2, SC-2, OBC-3.

[Translation]

Number of Children not Attending School

3494. SHRI SADASHIV RAO D. MANDLIK : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state the number of children in the age group of 6 to 18 years who do not attend school ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : As per the 1991 Census, out of 168.17 million children in the 6-14 age group, 75.47 million were not attending school. As per the NSS 50th Round 1993-94, school attendance rates among the 5-14 age group was 70% in the rural areas and 85% in the urban areas for boys. It was 55% and 80% among the girls in rural and urban areas respectively.

[English]

Seed Terminator Technology

3495. SHRI SITA RAM YADAV : Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether the Government have assessed the implications of the seed terminator technology developed by Monsanto in USA;